

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). As on 1.4.1996, 69 retail outlet dealerships were operating in Goa. Out of the above, 4 dealerships pertain to 'SC' and one to 'ST'.

(c) and (d). Seven new retail outlets have been included in the RO marketing Plan 1993—96 for Goa as per details given below :

Locations	Districts
1. Kundain	N.Goa
2. Tiviam	N.Goa
3. Councilim	S.Goa
4. Fradilem	S.Goa
5. Margao	S.Goa
6. Nuvem	S.Goa
7. Padi	S.Goa

Advance by HUDCO

2344. SHRI MULLAPPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) whether HUDCO has advanced any amount by way of loan to Periyaram Medical College at Cannanore, Kerala;

(b) if so, the details of amount sought by the Medical College and the amount sanctioned by HUDCO;

(c) the details of terms/conditions of the sanctioned amount;

(d) whether the Government of Kerala had given any undertaking/guarantee for such loan;

(e) whether the present Government of Kerala has withdrawn the guarantee; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b). HUDCO has sanctioned loan assistance of Rs.50 Crores to Kerala State Cooperative Hospital Complex & Centre for Advanced Medical Services Ltd., Pariyaram, Kannur for the construction of a Medical College and Super Speciality Hospital Complex (Phase I) at Pariyaram, Kannur, Kerala. The agency had initially sought loan assistance of Rs.100 crores for this project.

(c) The terms and conditions of the loan sanction were as under :

(i) Rate of interest - 19% with rebate of 0.5% for prompt repayment of principle and interest.

(ii) The loan would be covered by State Government guarantee.

(iii) Period of repayment of loan -10 years.

(d) to (f). The Government of Kerala had initially agreed to extend Government guarantee to secure the loans, but subsequently withdrew the same without assigning any reason. However, on the request of the

agency, HUDCO has permitted it to mortgage the land and property on it as security.

Water Scarcity

2345. SHRI SANAT MEHTA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the amount released to Gujarat by Centre to overcome water-shortage in villages and towns in the current year;

(b) if so, the details thereof; and

(c) latest reported number of no source villages in Gujarat after this scarcity?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b). The amount released to the State Government of Gujarat under the Centrally Sponsored Accelerated Rural Water Supply Programme during 1996-97 is Rs. 1451.50 lakhs. No amount has been released in the current year for drinking water supply in towns.

(c) As on 31.5.1996 there were 697 'Not Covered' habitations/villages in Gujarat.

Poverty Eradication Programmes

2346. DR. ARUN KUMR SARMA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the number of poverty eradication programmes in which target fixed were achieved by the Government of Assam during the last two years;

(b) the targets fixed for these programmes during the current financial year;

(c) whether on the spot review of these programmes have been conducted so far; and

(d) if so, the findings thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) The major poverty alleviation schemes being implemented in Assam are the Integrated Rural Development Programme (IRDP), the Jawahar Rozgar Yojana (JRY), the Nehru Rozgar Yojana (NRY), and the Urban Basic Services for the Poor (UBSP). The targets and achievements for these programmes during the last two years (i.e. 1994-95 and 1995-96) are given in the attached statement-I.

(b) The targets fixed for these poverty eradication programmes during the current financial year (i.e. 1996-97) are given in the attached statement-II.

(c) and (d). Two high level on the spot reviews of rural development programmes in North Eastern States including Assam have been done in January, 1994 and October, 1994. Some of the major decisions taken in